

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No.65/(MAH)/2013  
CA No. 84/2015

CORAM:

Present: SHRI M. K. SHRAWAT  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.03.2017

NAME OF THE PARTIES: Mr. Saikumar Shivmurthi Javalkoti  
V/s.

M/s. Astute Engineering Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Deepak D. Deshpande	Advocate for Petitioners	<i>[Signature]</i> 03/04/2017
2	AJAY M. ANTARKAR	PCS for R-1 to R-6	<i>[Signature]</i> 03/04/17

**ORDER**

**CA No. 84/2015 in TCP No. 65/397-398/CLB/MB/MAH/2013**

1. The Learned Representatives of both sides are present.
2. CA No. 84/2015 is represented and heard. Order shall be pronounced.
3. On completion of the pleadings, thereupon listed for Final Hearing on **30.06.2017**. The Schedule of dates is duly communicated to both the sides.

Dated: **03.04.2017**

Sd/-  
**M.K. Shrawat**  
**Member (Judicial)**

*order of CA 84/2015 is pronounced today.*

**M. K. Shrawat**  
Member (Judicial)  
Govt. of India  
National Company Law Tribunal  
Mumbai Bench, Mumbai

3/4/17